

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:93

ANSWERED ON:01.03.2005

INCLUSION OF TRIBAL COMMUNITIES OF ASSAM IN LIST OF SCHEDULED TRIBES

Sarma Dr. Arun Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government propose to bring some tribal communities including tribes of Assam into the list of Scheduled Tribe as recommended by Select Committee of Parliament;
- (b) if so, when the Bill for amending the Constitution is likely to be introduced in the Parliament;
- (c) if not, the communities which have fulfilled all the criteria for enlistment as Scheduled Tribes in the State; and
- (d) the policy adopted for extending ST status to communities irrespective of their place of residence?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (d) The proposals received from the State Government of Assam have been processed as per the approved modalities which involve consultation with the State Government, Registrar General of India and National Commission for Scheduled Tribes. Therefore no specific time schedule can be indicated at this stage. The lists of Scheduled Tribes are State/Area specific.